

### Transfer of Teachers of Kendriya Vidyalayas

4651. SHRI KRISHAN DUTT SULTANPURI: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) number of various categories of teachers of Kendriya Vidyalayas (category-wise) transferred from one city to another during the years 1975-76, 1976-77, 1977-78, 1978-79, 1979-80 and 1980-81;

(b) how many of them have been transferred this year so far during the Session 1981-82; and

(c) how many more are likely to be transferred during this session?

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): (a) to (c). The required information is not readily available. Since the requisite information will have to be collected from 11 Regional Offices of the Kendriya Vidyalaya Sangathan and about 360 Kendriya Vidyalayas spread all over the country, it is felt that the results likely to be achieved may not be commensurate with the efforts involved in the compilation of the information.

### Complaints from class IV employees of Lok Nayak Jai Prakash Narayan Hospital

4652. SHRI KESHO RAO PARDHI:  
SHRI BHEEKHABHAI:  
SHRI HIRALAL R. PARMAR:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Medical Superintendent of Lok Nayak Jai Prakash Narayan Hospital, New Delhi received certain complaints during the last three years from the Class IV employees of the hospital against their immediate officers;

(b) if so, the number and nature of such complaints alongwith the names of the complainants;

(c) the action taken on these complaints so far;

(d) if no action has so far been taken, the reasons therefor; and

(e) what action is being contemplated to bring the erring officers to book for such lapses on their part?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) to (e). In a large hospital like Lok Nayak Jai Prakash Narayan there will necessarily be complaints by Class IV staff. But no separate statistics have been maintained in the hospital regarding complaints of Class IV employees only. However, whenever a complaint is received, an enquiry is instituted in order to bring the erring employee to book if the allegations against him are proved.

### Meerut—Bijnore Lines

4653. SHRIMATI MOHSINA KIDWAI: Will the Minister of RAILWAYS be pleased to state:

(a) whether there are proposals under his consideration to lay a railway line between Meerut and Bijnore via Hastinapur in the near future;

(b) if so, when the project is likely to be taken up and at what cost; and

(c) if not, the reasons for the same especially when it is economically viable and much in demand by the populace of the area?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) No.

(b) Does not arise.

(c) Due to paucity of resources it is not possible to construct this rail link at present.